

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 95 of 2013

Dated : 12th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member**

**BMM Ispat Ltd. ...Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. &Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Vishal Gupta

Counsel for the Respondent(s): Ms. SumanaNaganand

ORDER

Ms. SumanaNaganand, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.1 and 3. It is pointed that though notice has been served on the Respondent no.2 and 4, nobody has entered appearance.

The Learned Counsel for the Respondents are directed to file their respective replies on or before 10.08.2013 after serving copy on the other side.

Post the matter for further hearing on **26.08.2013 at Chennai Circuit Bench.** In the meantime, rejoinder be filed, if any.

**(RakeshNath)
Technical Member
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**(Justice M. KarpagaVinayagam)
Chairperson**